

**Central Administrative Tribunal
Principal Bench**

CP No.542/2015 in OA No.1411/2015

New Delhi, this the 1st day of December, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. Shekhar Agarwal, Member (A)**

1. Harish Kumar, S/o Shri Ganga Dhar
Working as LDC.
2. Surender Kumar, S/o Sh. Babu Ram
Working as Helper
3. Sham Singh, S/o Shri Iqbal Singh
Working as Helper
4. Satnam Singh, S/o Shri Sohan Singh
Working as Helper
5. Trilok Chand, S/o Shri Jallu Ram
Working as Helper
6. Vijay Kumar, S/o Shri Sudama Ram
Working as Helper
7. Jasbir Singh, S/o Shri Joginder Singh
Working as Pipe Fitter
8. Hem Kumar, S/o Shri Krishna Lal
Working as Helper
9. Nirmal Singh, S/o Shri Prakash
Working as Helper
10. Karnel Singh, S/o Shri Vachinter Singh
Working as Trackman
11. Resham Singh, S/o Shri Nathu Ram
Working as Helper
12. Kishore Lal, S/o Shri Tulsi Ram
Working as Mate
13. Veli Ram, S/o Shri Thodu Ram

Working as Helper

14. Lakhan, S/o Shri Manu
Working as Helper
15. Sarwan Singh, S/o Shri Mangat Ram
Working as Helper
16. Kishan Lal, S/o Shri Khushi Ram
Working as Trackman
17. Gur Dayal Singh, S/o Shri Charan Ram
Working as Helper
18. Hoshiyal Singh, S/o Shri Bharon Ram
Working as Helper
19. Mehar Chand, S/o Shri Dhoru Ram
Working as Trackman
20. Chandan Singh, S/o Shri Jakhad Singh
Working as Helper
21. Ram Chand, S/o Shri Buta Ram
Working as Helper/Trackman
22. Nand Lal, S/o Shri Chaudhary Ram
Working as Helper
23. Narender Nath, S/o Shri Munshi Ram
Working as Helper
24. Ram Lal, S/o Shri Nigga
Working as Helper
25. Ranjeet Singh, S/o Shri Churu Ram
Working as Trackman
26. Kishore Lal, S/o Shri Ghyan Chand
Working as Trackman
27. Nirmal Singh, S/o Shri Tek Chand
Working as Trackman
28. Guldeep Singh, S/o Shri Chand Lal
Working as Trackman
29. Runai Dass, S/o Shri Ram Ditta

Working as Mate

30. Kishan Pal, S/o Shri Shiv Dass Singh
Working as Trackman
31. Ganga Dhar, S/o Shri Chidhar
Working as Trackman
32. Smt. Dutan Bai, W/o Shri Ganga Dhar
Working as Trackman
33. Hari Chand, S/o Shri Permanand
Working as Gate Chowkidar
34. Kiran Singh, Shri Shri Makhan
Working as Helper
35. Dayanand, S/o Shri Satrudhan
Working as Trackman
36. Smt. Kadamtula, W/o Shri Dayanand
Working as Trackman
37. Gurnam Singh, S/o Shri Arjun Singh
Working as Helper

All Applicants are working under the supervision of
Deputy Chief Engineer (Construction)
Northern Railway, Jalandhar
And under the control of Chief Administrative
Officer (Construction), Northern Railway
Northern Railway, Delhi-110006.Applicants

(By Advocate: Shri R K Shukla)

Versus

1. Shri A K Puthia, The General Manager
Northern Railway, Baroda House
New Delhi.
2. Shri B.D. Garg, the CAO (Construction)
Northern Railway, Kashmiri Gate
Delhi-110006.Respondents

(By Advocate: Shri Satpal Singh)

ORDER (ORAL)

Justice Permod Kohli, Chairman :-

Compliance affidavit has been filed. In para 6, it is stated that the department has passed a final compliance order to the effect that the service rendered by the applicants in the capacity of casual labourer as 50% and temporary status till regularization as 100% qualifying service shall be treated for the purpose of pension and pensionary benefits. In respect to some of the applicants who have retired, Shri Satpal Singh, learned counsel for the respondents submits that the concerned Regional Offices have been asked to disburse amounts due to them whereas in case of those who are still in service, they have been granted the benefits.

2. In this view of the matter, this Contempt Petition does not survive. Proceedings dropped. Notices issued to the alleged contemnors are discharged.

**(Shekhar Agarwal)
Member(A)**

**(Justice Permod Kohli)
Chairman**

/vb/